

BUSINESS ADVISORY COMMITTEE

(Fourteenth Lok Sabha)

NINTH REPORT

(Presented on 17.03.2005)

The Business Advisory Committee held a sitting on Wednesday, the 16th March, 2005.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

(1)	Discussion on the Goa Budget for 2005-06.	3 hours	May be discussed together
(2)	Discussion and voting on Demands for Grants on Account (Goa) for 2005-06.		
(3)	Discussion on the Statutory Resolution seeking approval of the Proclamation dated the 4 th March, 2005 in respect of the State of Goa.	3 hours	
(4)	Discussion on the Bihar Budget for 2005-06.	3 hours	May be discussed together
(5)	Discussion and voting on Demands for Grants on Account (Bihar) for 2005-06.		
(6)	Discussion on the Statutory Resolution seeking approval of the Proclamation dated the 7 th March, 2005 in respect of the State of Bihar.	4 hours	
(7)	The Coastal Aquaculture Authority Bill, 2004, after it has been passed by Rajya Sabha. <i>(Consideration and passing)</i>	2 hours	

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| (8) The Parel Investment and Trading Private Limited and Domestic Gas Private Limited (Taking over of Management) Repeal Bill, 2004, after it has been passed by Rajya Sabha.
<i>(Consideration and passing)</i> | 1 hour |
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3. The Committee also recommend that the Private Members' Business, which is to be taken up on Friday, the 18th March, 2005 may now be taken up on Thursday, the 24th March, 2005. The Private Members' Resolutions may be taken up from 2 P.M. to 4.30 P.M. and Private Members' Bills may be taken up from 4.30 P.M. to 7 P.M.

NEW DELHI;
March 16, 2005
Phalguna 25, 1926 (Saka)

SOMNATH CHATTERJEE
Chairman
Business Advisory Committee